

(6)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER :TCP/3/2016

NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others

UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

1. SUSHMA HARINI A
2. Vijaya Prashanth S.

Counsel for Petitioner *A. H. S.*
Counsel for Respondent 1-3 *V. P.*

ORDER

Ms A Sushma Harini, counsel for petitioners present. Shri S Vijaya Prashanth, representing counsel for respondents present. Both the counsels reported that pleadings are complete and sought time for submitting arguments. Time extended at their request. Put up on 01.02.2017 at 10.30 A.M.

shmt
(Ch. Md. Sharief Tariq)
Member (Judicial)

KA
(K. Anantha Padmanabha Swamy)
Member (Judicial)